

THE GAUHATI HIGH COURT

(THE HIGH COURT OF ASSAM:NAGALAND::MIZORAM AND ARUNACHAL PRADESH)

KOHIMA BENCH.

N O T I F I C A T I O N

Dated Kohima the 12th December 2013

Hon'ble the Gauhati High Court, is pleased to order the Transfer & Posting of the following officers of the Nagaland Judicial Service with immediate effect.

GRADE-I

Sl No	Name of the Officer	Present place of posting with Designation	Place of Posting with Designation on transfer	Remarks
1	Shri Khape Koza	Addl. District & Sessions Judge Tuensang	District & Sessions Judge Tuensang	
2	Shri Y.Maongkaba Imchen	Addl. District & Sessions Judge, Dimapur	District & Sessions Judge, Kohima	
3	Shri Veprasa Nyekha	District & Sessions Judge, Wokha	District & Sessions Judge, Dimapur	He will hand over charge to the Civil Judge (Jr Dv) and immediately proceed to Dimapur.
4	Shri G.H.Ramlia	Addl. District & Sessions Judge, Phek	District & Sessions Judge Phek	
5	Shri S.Hukato Swu	District & Sessions Judge, Dimapur	District & Sessions Judge, Wokha	
6	Smti Nino Iralu	Addl. District & Sessions Judge, Mon	District & Sessions Judge TDP Vigilance, Kohima	She will hand over charge to the Civil Judge (Jr Dv) and immediately proceed to Kohima.
7	Smti Khesheli Chishi	District & Sessions Judge TDP Vigilance, Kohima.	District & Sessions Judge Zunheboto	

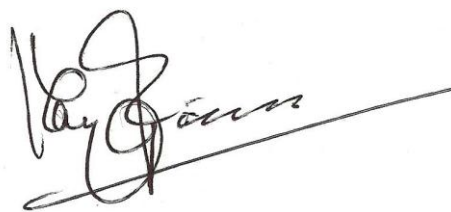
8	Smti Yarenjungla Longkumer	Addl. District & Sessions Judge, Kohima	Addl. District & Sessions Judge With Addl. Charge of Family Court,Dimapur	She will hand over charge to Addl. D & SJ, Family Court and proceed to Dimapur & take over Charge from Addl.D&SJ.
9	Shri Neiko Kanuo	Addl. District & Sessions Judge, Zunheboto	Addl. District & Sessions Judge, Mon	He will hand over charge to the Civil Judge (Jr Dv) and immediately proceed to Mon

GRADE-II

Sl No	Name of the Officer	Present place of posting with Designation	Place of Posting with Designation on transfer	Remarks
1	Shri Chinemchiba	Chief Judicial Magistrate, Longleng	Chief Judicial Magistrate No-I, Dimapur	
2	Smti Mezivolu.T. Therieh	Chief Judicial Magistrate, Dimapur	Chief Judicial Magistrate, Kohima	
3	Shri Victo Sema	Addl.Chief Judicial Magistrate, Dimapur	Chief Judicial Magistrate, Longleng	He will hand over charge to Shri Inalo CJM and immediately proceed to Longleng
4	Shri Inalo Zhimomi	Chief Judicial Magistrate, Kohima	Chief Judicial Magistrate No-II Dimapur	He will hand over charge to the Addl.D&SJ Family Court and immediately proceed to Dimapur and take over Charge of CJM Dimapur .

GRADE-III

Sl No	Name of the Officer	Present place of posting with Designation	Place of Posting with Designation on transfer	Remarks
1	Smti Tucuno Vamuzo	Civil Judge (Jr Dvn) Dimapur	Civil Judge (Jr Dvn) Mokokchung	
2	Smti Seyilenuo Mezhi	Civil Judge (Jr Dvn) Mokokchung	Civil Judge (Jr Dvn) Dimapur	She will hand over charge to the Addl.D&SJ and immediately proceed to Dimapur and relieve Civil Judge (Jr Dvn)



(Mayang Lima)
Registrar.

No.HC(K) 15/09/REG/ 1707 Dated the 12th , December ,2013
Copy to:-

1. The Chief Secretary to the Government of Nagaland, Kohima.
2. The Addl. Chief Secretary to the Government of Nagaland, Department of Justice & Law, Kohima.
3. The Accountant General, Nagaland.
4. The Registrar General, Gauhati High Court, Guwahati.
5. The Registrar (Vigilance) Gauhati High Court, Guwahati
6. The P.S to Hon'ble Mr Justice P.K.Saikia ,Portfolio Judge Gauhati High Court, Kohima Bench
7. The P.S to Hon'ble Mr Justice N.Chaudhary, Station Judge Gauhati High Court, Kohima Bench
8. The Director, Printing & Stationery, Nagaland, Kohima. He is requested for publication in the Nagaland Gazette.
9. The Deputy Commissioner all Districts.
10. The Treasury Officer all Districts.
11. The office File.



Registrar